

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2012

Dated : 2nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Llyods Metal Energy Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Abhishek Khare
Mr. Rajesh Gupta, MD(LMEL)
Mr. Prashant Puri (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Samir Malik for R-2

ORDER

We have heard the Learned Senior Counsel and Learned Counsel for the parties. The Learned Counsel for the State Commission has filed his written submissions after serving copy on the other side. The Learned Senior Counsel for the Appellant is directed to file his written submissions on or before 06.11.2013 after serving copy on the other side.

Judgment is Reserved.

(V.J. Talwar)
Technical Member
mk/vt

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson